

THE  
PARLIAMENTARY DEBATES

OFFICIAL REPORT

IN THE THIRTY-EIGHTH SESSION OF THE RAJYA SABHA

*Commencing on the 17th April, 1962/the 27th Chaitra, 1884 (Saka)*

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2

RAJYA SABHA

*Tuesday the 17th April, 1962/the 27th  
Chaitra 1884 (Saka)*

The House met at eleven of the  
clock, MR. CHAIRMAN in the Chair.

MEMBERS SWORN

Hafiz Mohammad Ibrahim (Uttar  
Pradesh).

Shri J. S. L. Hathi (Gujarat).

ANDHRA PRADESH

Shri N. Narotham Reddy.  
Shrimati C. Ammannappa Raja.  
Shri V. C. Kesava Rao.  
Shri K. V. Raghunatha Reddy.  
Shri P. K. Kumaran.

ASSAM

Shri Baharul Islam.  
Shri R. N. Kakati.

BIHAR

Shri B. B. Varma.  
Shri D. C. Mallik.  
Shri Mahabir Dass.  
Shri J. K. P. Narayan Singh.  
Shri M. S. Oberoi.  
Shri Syed Mahmud.  
Shri Ganga Sharan Sinha.

GUJARAT

Shri M. C. Shah  
Shri Maganbhai S. Patel

KERALA

Shri Muhamed Koya  
Shrimati Devaki (Gopidas)  
Shri Govindan Nair

MADHYA PRADESH

Shri Ram Sahai  
Shri L. N. Das  
Shri Syed Ahmad  
Shri V. M. Chordia  
Shri R. S. Khandekar

MADRAS

Shri C. N. Annadurai  
Shri K. S. R. Gounder  
Shri M. Ruthnaswamy  
Shri M. J. J. Moideen  
Shri M. A. M. Naicker  
Shri J. S. Pillai

MAHARASHTRA

Shri B. K. Gaikwad  
Shrimati Tara Ramachandra Sathe  
Shri G. D. Tapase.  
Shri P. S. Patil.

## MYSORE

Shri D. P. Karmarkar.  
Shri M. Govinda Reddy.  
Shri Patil Puttappa.  
Shri J Venkatappa.

## ORISSA

Shri S. Patel.  
Shri M. Misra.  
Shrimati Nandini Satpathy.  
Shri S. Mishra.

## PUNJAB

Shri Anup Singh.  
Diwan Chaman Lall.  
Shri Surjit Singh.

## RAJASTHAN

Shri Ramesh Chandra.  
Moulana Abdul Shakoor.  
Shri Sawai Man Singh.  
Shri P. N. Kathju.  
Shri N. C. Kasliwal.

## UTTAR PRADESH

Shrimati Uma Nehru.

श्री एम० गौरे (उत्तर प्रदेश) :  
प्रतिज्ञा लेने से पहले मैं आपसे एक अर्ज  
करना चाहता हूँ। जो हिन्दुस्तान का  
संविधान बना है वह अब तक बालिग मत  
के जरिये स्वीकृत नहीं हुआ है और अगर  
इसकी कोई व्यवस्था जल्दी हो सके तो  
अच्छा है।

Shri M. Gaure.  
Shri C. D. Pande.  
Dr. Dharam Prakash.  
Shri L. D. Asthana.  
Shri P. N. Sapru.  
Shrimati Anis Kidwai.  
Shri Sitaram Jaipuria.  
Shri Chandra Shekhar.  
Shri A. B. Vajpayee.

## WEST BENGAL

Shri Surendra Mohan Ghose.  
Shri Pannalal Saraogi.  
Shri Niren Ghosh.  
Shri Ramprasanna Ray.  
Shri Syed Nausher Ali.  
Dr. Nihar Ranjan Ray.

## JAMMU AND KASHMIR

Shri A. M. Tariq.

## TRIPURA

Shri T. M. Dasgupta.

## DELHI

Shri Santokh Singh.

## MEMBERS NOMINATED BY THE PRESIDENT

Shri B. V. (Mama) Warerkar.  
Dr. Tara Chand.  
Dr. Popal Singh.  
Shri R. R. Diwakar.

## WELCOME TO NEW MEMBERS

MR. CHAIRMAN: With your leave,  
I should like to express our cordial  
satisfaction at having so many new  
Members and the hope that they will  
add to the distinction of this House  
by their knowledge, experience, integ-  
rity, public spirit and debating power.  
This House, for the last 10 years, has  
been a fellowship in which the differ-  
ent Members feel towards each other  
mutual regard, goodwill and forbear-  
ance and even the groups which may  
vary in their doctrines, etc., are work-  
ing in a co-operative spirit for the rea-  
lisation of the objectives of national  
progress and international friendship.  
I have no doubt that the Members who  
have now joined us will breathe the  
atmosphere of the House and contri-  
bute to the working and implemen-  
tation of the same ideals, the ideals  
to which they have just paid their  
allegiance.